

Name of Corporate Debtor: LOGICASH SOLUTIONS PRIVATE LIMITED (Company under CIRP)
CIN: U74990MH2009PTC197031

Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	2,10,46,586	1	2,10,46,586	--	--	--	1	
2	Unsecured financial creditors belonging to any class of creditors	1	19,44,702	1	19,44,702	--	--	--	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	--	--	--	--	--	--	--	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	--	--	--	--	--	--	--	4	
5	Operational creditors (Workmen)	--	--	--	--	--	--	--	5	
6	Operational creditors (Employees)	--	--	--	--	--	--	--	6	
7	Operational creditors (Government Dues)	1	37,48,09,559	--	--	--	--	37,48,09,559	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	--	--	--	--	--	--	--	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	--	--	--	--	--	--	--	9	
Total		3	39,78,00,847	2	2,29,91,288	--	--	37,48,09,559		

IBBI/IPA-001/IP-P01702/
2019-20/12681
INSOLVENCY PROFESSIONAL
[Signature]

Annexure-1

Name of the corporate debtor: LOGICASH SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 07/12/2023; List of creditors as on: 04/01/2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Axis Bank Limited	L65110GJ1993PLC020769	26/12/2023	2,10,46,586	2,10,46,586	Secured	First Charge by way of hypothecation on entire current assets including book debts of the company both present & future, on Pari Passu basis with HDFC Bank, IDFC Bank and Tata Capital	Corporate Guarantee by NISA Industries Services Private Limited	NO	91.55%	-	--	--	--	--	--



Mrudula Brodie

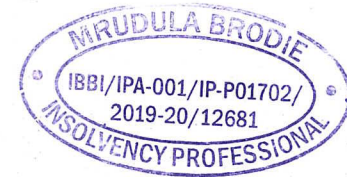
Annexure-2

Name of the corporate debtor: LOGICASH SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 07/12/2023; List of creditors as on: 04/01/2024

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Sustainable Agro-Commercial Finance Limited	U6599MH2011PLC213640	26/12/2023	19,44,702	19,44,702	Unsecured – Business Loan	--	--	8.45%	--	--	--	--	--



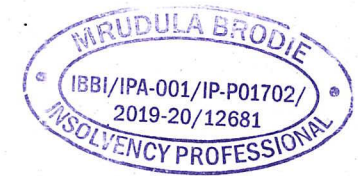
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Annexure - 7

Name of the corporate debtor: LOGICASH SOLUTIONS PRIVATE LIMITED; Date of commencement of CIRP: 07/12/2023; List of creditors as on: 04/01/2024

List of operational creditors (Government dues) (Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Goverment	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Assistant Commissioner of CGST & Central Excise Commissionerate, Division -I, Belapur Commissionerate	GS T	Ministry of Finance, Department of Revenue, Central Board of Indirect Taxes and Customs, CGST & C. Ex Belapur Commission	19/12/23	37,48,09,559	--	--	--	--	--	--	--	--	--	37,48,09,559	Books of Accounts and other documents demanded from Management of Corporate Debtor Under CIRP is pending for receipt for verification of ST and GST claims



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